

**Encroachment of Land**

4523. SHRI MUMTAZ ANSARI :- Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the land grabbers are foiling all the development works of the proposed 19 facility Centres which were to come up in the areas like Kalyanpuri, Kondli and Daltupura as reported in the 'Hindustan times', dated June 17, 1992;

(b) if so, the details thereof;

(c) the action taken against the encroachers; and

(d) the time by which these lands are likely to be developed fully?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) (a) to (c): Delhi development Authority reports that in three cases, a part of the land is under encroachment for which eviction action is in progress. Kalyanpuri Kondi and Daltupura reported to be free from encroachments.

(d) : The facility centres are part of the Master Plan for Delhi which has a prospective upto the year 2001.

**Use of Natural Gas In Rajasthan**

4524. SHRIMATI KRISHNENDRA KAUR (DEEPA): Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to set up any gas based industry in Rajasthan;

(b) if so, the details thereof; and

(c) if not, how the government propose to utilise the abandoned natural gas found in the Rajasthan?

THE MINISTER OF PETROLEUM & NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) to (c): the entire gas available from the Manher Tibba gas fields near Ramgarh in Rajasthan has been allocated for a power plant to be set up by the Rajasthan state Electricity Board at Ramgarh.

**Foodgrain Production**

4525. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the foodgrain production during 1991-92 has been lower than that during the previous year;

(b) the details of actual targets and production during seventh Five Year Plan period, year-wise;

(c) whether the government are contemplating to step-up the foodgrain production during the current year; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULIAPPALLY RAMACHANDRAN):(a): Yes, Sir.

(b): The targets and production of foodgrains during seventh Five Year Plan period are stated as below:-

(Million tonnes)

	<i>Targets</i>	<i>Production</i>
1985-86	159.20	150.44
1986-87	160.00	143.42
1987-88	160.00-163.00	140.35

*(Million tonnes)*

	<i>Targets</i>	<i>Production</i>
1988-89	166.57	169.92
1989-90	175.00	171.04

(c) & (d): Yes, Sir. The target of foodgrains production in 1992-93 has been set at 183 million tonnes. Besides Market and price support operations, the special Thrust production programmes for increasing the foodgrains production in the country which are under implementation during 1992-93 are stated below:-

i) Integrated Rice Development Programme (IRDP)

ii) Special Foodgrain Production Programme (SFPP)-Wheat, Maize and Millets and Pulses.

iii) National Pulses Development Programme (NPDP).

#### Development of Agriculture

4526. SHRI K.V.THANGKABALU:  
SHRI BHUBANESHWAR  
PRASAD MEHTA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to launch new schemes for the development of agriculture in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b): Yes Sir. Several new schemes for development of horticulture, fisheries, balanced and integrated use of fertilisers, etc. are proposed to be taken up for the development of agriculture.

#### House Constructed for EWS & Lig

4527. SHRI K.V. THANGKABALU: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of houses constructed for Economically Weaker Section and LIG under the 20-Point Programme, state-wise;

(b) whether HUDCO has been insisting on state Government's guarantee for the loans for these schemes; and

(c) the details of state Government who have agreed to the HUDCO's insistence on guarantee?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a): Statement showing number of house constructed for EWS and LIG under 20 Point Programme in various states as reported by State government is enclosed at Annexure.

(b) As per HUDCO's guidelines, a housing agency seeking HUDCO's assistance can secure HUDCO loan by State Govt. guarantee, Bank Guarantee or mortgage of properties.

(c) Almost all the State Govts. have been providing state Guarantees to HUDCO for its loans sanctioned to the state agencies undertaking construction of houses under 20-point Programme.